

(d) Yes Sir., technically feasible but techno-economically not competitive yet.

(e) Cryogenically cooled super-conductors can in principle transmit D.C. electricity without any transmission losses and A.C. electricity with reduced losses as compared to other normal metallic conductors. However, engineering and cost considerations do not favour the deployment of super conductors in transmission networks at this stage of technical and industrial development.

[Translation]

Housing facility for Married Soldiers

*140. DR. PARSHURAM GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is an acute shortage of housing facilities for the married soldiers in most of the units of the armed forces; and

(b) if so, the steps proposed to be taken to solve this problem?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b). There is a general shortage of married accommodation in the Armed Forces, both in respect of officers and personnel below that rank. Those who are not provided with married accommodation are given Compensation in Lieu of Quarters.

New married accommodation for all ranks in built every year depending upon the availability of resources. During the year 1992-93 total 6,185 units for Junior Commissioned Officers and Other Ranks of the Army and their equivalents in the Navy and Air Force have been constructed.

[English].

Fake Recruitment

1388. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have asked the C.B.I. to investigate the fake recruitment in the Ministry of Defence;

(b) if so, when was the C.B.I. asked to undertake the investigation;

(c) whether the investigation has been completed;

(d) if not, the reasons for the delay and by when the same is likely to be completed; and

(e) the details of the fake recruitment?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The department referred the case to C.B.I. for investigation in JULY 1992.

(c) No, Sir.

(d) and (e). The C.B.I. registered a case only in February, 1993, and are in the process of requisitioning records, after which only can the case be finalised and the details be known.

Problem of Drinking water in Villages of Uttar Pradesh

1389. SHRI CHETAN P.S. CHAUHAN SHRI: Will the PRIME MINISTER be pleased to state:

(a) whether the problems of drinking